

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 12.03.2021

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 184/BB/2020	For being mentioned	Sec 9 of I&B code 2016	Aster Technologies Pvt Ltd	Manoranjani, VGB Associates	Solas Fire Safety Equipment Pvt Ltd	Ashok G V

ADVOCATE FOR PETITIONER/s:

Theerthesh B.S  
for VGB Associates

for Petitioner



ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Theerthesh B.S, Learned Counsel for the Petitioner and Ashok G.V.  
Learned Counsel for the Respondent.  
ORDER RESERVED

  
MEMBER (T)

  
MEMBER (J)

Verified  
Court Officer